

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 123 of 2012  
& IA-396 of 2012**

**Dated : 5<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Varun K Chopra,  
Mr. Venkatesh,  
Ms. Mazag Andrabi**

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on

**19<sup>th</sup> September, 2013 at 2.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vs/vt